

# Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	<b>IA 9/2020 in DFR No. 2/2020</b> (IA 9/2020 - For condonation of delay in filing the Appeal)	The Tata Power Company Limited (Distribution) VS Maharashtra Electricity Regulatory Commission & Ors.	<b>2/2020</b> Dated 02/01/2020	12/02/2020	<b>Caveat No : 90</b> <b>Date of Caveat Filing :</b> date_format(2019-10-16) <b>Filed By : Amit Kapur</b> <b>Caveator Name :</b> Tata Power Company Ltd	18/02/2020 <b>Court - 2</b>
2	<b>IA 157/2020 in DFR No. 43/2020</b> (IA 157/2020 - For condonation of delay in filing the Appeal)	Mytrah Energy (India) Pvt. Ltd VS Central Electricity Regulatory Commission & Ors.	<b>43/2020</b> Dated 27/01/2020	12/02/2020		18/02/2020 <b>Court - 2</b>